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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 6.6.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER & 1
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD & 2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Sandeep Kumar for Abhi Vishnu	Petitioner	
2)	Prakash Goklaney	For R-2&3	
3)	S. GIRITHARAN	For R.2&R3	

ORDER

Counsels for both the parties are present. Counsels for R2 and R3 have submitted the final arguments. **Reserved for order.**

ghk

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)